

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, CAMP AT AURANGABAD.

STAMP APPLICATION NO.(A) 5/2001.

O A (A) 924/2001

Friday, this the 7th day of December, 2001

Hon'ble Shri S.R.Adige, Vice-Chairman (A),
Hon'ble Shri S.L.Jain, Member (J).

R.N.Pundge,
C/o. Adv. G.K.Thake,
Bhim Nagar,
Bhavsingpurā,
Aurangabad.
(By Advocate Mrs. Sanjivani Deshmukh)

...Applicant

v.

1. Union of India through
General Manager, M.G. (South Central Railway)
Secunderabad (Andhra Pradesh) - 500 003.
2. Assistant Engineer (MG),
South Central Railway,
Akola Tq. & Dist.
Akola - 444 002.
3. Senior Section Engineer,
P Way,
Khandwa - 450 001 (MP),
4. Divisional Engineer,
South Central Railway,
Hyderabad,
(A.P.) Hyderabad - 500 001.

: O R D E R (ORAL) :

By S.R.Adige, Vice-Chairman (A).

Applicant seeks a direction to Respondents to dispose of his appeal dt. 9.9.2000 against the disciplinary authority's order dt. 9.8.2000 (page 16 of the OA).

2. We have heard counsel for the parties.
3. We dispose of this OA at this preliminary stage with a direction to the Appellate Authority to dispose of applicant's aforesaid appeal dt. 9.8.2000 after giving him personal hearing, by detailed, speaking and reasoned order in accordance with Rules

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and Instructions under intimation to him within three months from the date of receipt of a copy of this order.

4. If any grievance survives, thereafter, applicant is granted liberty, after exhausting such statutory remedies as available to him, to approach the Tribunal ~~or~~ through appropriate original proceedings in accordance with law, if so advised.

5. The OA is disposed of accordingly. No costs. A copy of the OA be enclosed with this order.

S.L.Jain
(S.L.JAIN)
MEMBER (J)

S.R.Adige
(S.R.ADIGE)
VICE-CHAIRMAN (A)

B.

dt. 7/12/07
Order/ Judgement despatched
to Applicant, Respondent(s)
6/12/07

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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI

CONTEMPT PETITION NO. (A) 1/2002
IN
ORIGINAL APPLICATION NO. 924/2001

FRIDAY, THE 11TH DAY OF OCTOBER, 2002

CORAM: HON'BLE SHRI JUSTICE BIRENDRA DIKSHIT. VICE
CHAIRMAN
HON'BLE SHRI B.N. BAHADUR. MEMBER (A)

Ram Narayan Pundge,
Age 47 years, Occ: Service,
Gateeman, 42/A under SSE(P) KNW,
Gang No.15, R/o, C/o Advocate
G.K. Thoke, Bhim Nagar,
Bhavsingpura, Aurangabad. .. Petitioner

By Advocate Smt. S. Deshmukh.

Versus

1. The Union of India through
General Manager M.G. (South Central
Railway), Secunderabad,
Andhra Pradesh, Pin: 500 003.
2. Shri Pradeep Kumar,
Divisional Engineer,
South Central Railway,
Hyderabad, (AP)
Hyderabad Pin 500 001
3. Shri Pravin Kumar,
Senior Section Engineer, P.Way.
South Central Railway,
Khandwa-450 001 (MP)
4. Shri N.N. Mira Basha,
Assistant Engineer, (MG),
South Central Railway,
Akola Tq & Dist.
Akola-444 002. .. Contemnners

O R D E R (ORAL)
Hon'ble Shri B.N Bahadur. Member (A)

We have heard Learned Counsel Smt. S.Deshmukh
for the Contempt Petitioner and Shri R.R. Shetty for
Respondents on Contempt Petition and have gone through

B.N.B.

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the facts. No doubt in the written reply and the facts placed before us by the Learned Counsel we find that the orders have now been implemented albeit after a delay of about four months. There is an apology for the delay. Under the circumstances, we find no reasons to proceed with the matter. Contempt Petition is therefore, dismissed. Notices issued to contemners are discharged. No orders as to cost.

B.N. Bahadur

(B.N. BAHADUR)
MEMBER (A)

B. Dikshit

(BIRENDRA DIKSHIT)
VICE CHAIRMAN.

Gajan